MINISTRY OF HEALTH AND FAMILY WELFARE
NOTIFICATION
New Delhi, the 2nd January, 2018

S.O. 07(E).—In exercise of the powers conferred by Sub-section (3) of Section 1 of the Mental Healthcare Act, 2017 (10 of 2017), the Central Government hereby appoints the 7th day of July, 2018, as the date on which the said Act shall come into force.

[F. No. V-15011/09/2017-PH-I]
LAV AGARWAL, Jt. Secy.